

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 465

TO BE ANSWERED ON WEDNESDAY, 06th FEBRUARY, 2019

POSTAL BALLOTS FOR NRI

465. SHRI RAJAN VICHARE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that the Government intends to bring a legislation to allow NRIs to vote through postal or e-ballots, if so, the details thereof;
- (b) whether the Government has set any time frame for this; and
- (c) if so, the time by which it is likely to bring a legislation to this effect?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a): No, Madam.

(b) & (c): Do not arise.
